



2026:DHC:6334



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

CNR No. DLHC010093352025

+ **OMP (ENF.) (COMM.) 46/2025**

**SWADESHI CIVIL INFRASTRUCTURE PRIVATE
LIMITED**

.....Decree Holder

Through: Mr. Dinkar Singh and Mr.
Rohit Singh, Advocates.

versus

**UNION OF INDIA THROUGH EXECUTIVE ENGINEER EE
CENTRAL VISTA PROJ DIV NO 3 CPWD**

.....Judgement Debtor

Through: Mr. Shashank Dixit, CGSC
with Mr. Kunal Raj, Advocate.

CORAM:

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER(ORAL)

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05.08.2026

1. Learned Counsel for the Decree Holder seeks permission to withdraw the present petition with liberty to file afresh as and when situation arises.

2. Leave and liberty is granted as aforesaid.

3. The petition is dismissed as withdrawn.

OM PRAKASH SHUKLA, J

AUGUST 5, 2026/pa